

35

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 33/(MAH)/2010

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES:


Mr. Dilipkumar Shrivastava

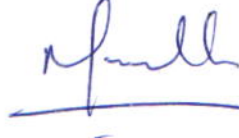
V/s.

M/s. Sudeep Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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35	Sheetal Karkash (Resp).	Adv.	
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	Abbas Mardumeh (Ptn)	Adv	
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ORDER

TCP No. 33/111/NCLT/MB/MAH/2010

At request of the parties, list this matter on 12.02.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)